



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,18th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
64	Mat.App./47/2022 CAVT. NO.13392/022, FIXED WITH I.A.(Civil)/3646/2022 in Mat.App./47/2022	SYED NAZRUL ISLAM Versus MUSSTT ABEDA BEGUM AND ANR. SYED NAZRUL ISLAM Versus MUSSTT ABEDA BEGUM AND ANR.	MR H R A CHOUDHURY MS. R CHOUDHURY MR N RAHMAN MS. R CHOUDHURY MS. R CHOUDHURY MR N RAHMAN	MR. P BHOWMICK MR. D THAOSEN FOR CAVEATOR MR. P BHOWMICK MR. D THAOSEN FOR CAVEATOR
ORDERS				
65	I.A.(Civil)/126/2023 B/O, CONNECTED WITH ITEM NO. 27 OF THE DAILY CAUSE LIST in WA/394/2022	MAMONI BORO AND ANR. Versus UNION OF INDIA AND 3 ORS.	MR. A K BARUAH MR A DAS	SC, C G S C
HEARING				
66	Mat.App./8/2014 FIXED, WITH LCR	ARUTI DUSAD Versus SHIV PUJAN DASAD	MRS. R RONGMEI MR.R DEV MSS DEVI MS.R DEVI	MRS. R RONGMEI MRS. RITA DAS MOZUMDAR

LEAVE NOTE OF ADVOCATES FOR 18/01/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MD. A SAHAD	17-01-2023	To	18-01-2023
7)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
8)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
9)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
10)	MR. N J GOGOI	17-01-2023	To	23-01-2023

11)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
12)	MR. U K NAIR	17-01-2023	To	20-01-2023
13)	MR. DITUL DAS	18-01-2023	To	20-01-2023
14)	MR. B BARMAN	17-01-2023	To	20-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,18th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
50	WP(C)/195/2023 FIXED	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR. L M RAHMAN	GA, ASSAM
51	WP(C)/219/2023 FIXED	SHAHERA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM SC, REVENUE
52	WP(C)/241/2023 FIXED	FAKAR UDDIN SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MR R S CHAUHAN MR. A AWAL MR. B HUSSAIN	GA, ASSAM SC, REVENUE
53	WP(C)/243/2023 FIXED	EFTIKER CHOUDHURY Versus THE STATE OF ASSAM 4 ORS.	MR. I H SAIKIA MR. B B BORAH MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM SC, REVENUE
54	WP(C)/244/2023 FIXED	NIPUL DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM
ORDER (STAY VACATING)				
55	I.A.(Civil)/16/2023 WITH OFFICE NOTE, FIXED in WP(C)/7675/2022 WITH WP(C)/7675/2022	ABHILASHA SHARMA AND 160 ORS Versus KRISHANU JYOTI DEKA RAJA AND 24 ORS	MR. P K GOSWAMI MR. B K DAS	MR. K N CHOUDHURY SC, APSC SC, A.H and V. DEPT.
		KRISHANU KUMAR BHAGABATI AND 20 ORS Versus THE STATE OF ASSAM AND 164 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. S I HUSSAIN MR. D J DAS N GAUTAM	MR. P K GOSWAMI (r-5 to 165) SC, APSC MR. B K DAS (r-5 to 165) MR B P BORAH (r-5 to 165) MR P J DUTTA (r-5 to 165) SC, A.H and V. DEPT.
	WITH I.A.(Civil)/3827/2022 in WP(C)/7675/2022	THE STATE OF ASSAM Versus KRISHANU KUMAR BHAGABATI AND 20 ORS	GA, ASSAM	MR. K N CHOUDHURY

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/01/2023

-

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MD. A SAHAD	17-01-2023	To	18-01-2023
7)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
8)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
9)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
10)	MR. N J GOGOI	17-01-2023	To	23-01-2023
11)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
12)	MR. U K NAIR	17-01-2023	To	20-01-2023
13)	MR. DITUL DAS	18-01-2023	To	20-01-2023
14)	MR. B BARMAN	17-01-2023	To	20-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday, 18th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
36	Cont.Cas(C)/782/2022 FIXED	MD. AHEDUL HUSSAIN Versus BIJOYA CHOUDHURY AND 3 ORS	MS. A TALUKDAR S BORA	SC, SEC. EDU. MR S M T CHISTIE
WITH				
37	WP(C)/6262/2022	MD. AHEDUL HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MS. A TALUKDAR S BORA	SC, SEC. EDU. MR. P K ROYCHOUDHURY (R-4) MR. N G KUNDU (R-4)
38	WP(C)/6643/2022 FIXED	MUNINDRA CHUNGKRANG Versus THE STATE OF ASSAM AND 3 ORS	MS. S DOLEY	SC, ELEM. EDU GA, ASSAM
39	WP(C)/268/2023 B/O	JAHANGIR SHEIKH Versus THE STATE OF ASSAM AND 2 ORS.	MR. M KHAN MR A K DAS J. AKTAR	SC, SEC. EDU.
<u>ORDERS</u>				
40	Cont.Cas(C)/526/2022 FIXED	BUDHESWAR BARUAH AND 4 ORS Versus DR. BIJOYA CHOUDHURY, IAS AND 9 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. D SAIKIA (r-5) MR S M T CHISTIE (R7) MR S M T CHISTIE (R7) MR S M T CHISTIE (R7) MR. A PHUKAN (r-5)
41	WP(C)/8327/2022 FIXED	KURBAN ALI LP SCHOOL AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	SC, ELEM. EDU

LEAVE NOTE OF ADVOCATES FOR 18/01/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MD. A SAHAD	17-01-2023	To	18-01-2023

7)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
8)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
9)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
10)	MR. N J GOGOI	17-01-2023	To	23-01-2023
11)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
12)	MR. U K NAIR	17-01-2023	To	20-01-2023
13)	MR. DITUL DAS	18-01-2023	To	20-01-2023
14)	MR. B BARMAN	17-01-2023	To	20-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,18th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 6

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING
CAUSELIST DATED 02-01-2023 TO
03-03-2023(RELATING TO SPECIAL
DIVISION BENCH),ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO
REMAIN PRESENT WHILE TAKING MATTERS
OF THE HEARING CAUSELIST]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
20	WA/138/2022 FIXED	THE COMMISSIONER AND SECRETARY Versus KAPHOT DAM AND 7 ORS. A	MR. D SAIKIA MR. R BORPUJARI SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI	GA, ASSAM MR. P D NAIR (R1) MR H K J AHMED (R1) MR. A CHETRY (R-1) MR. N K MURRY (R-1) MS P TOKBIPI (R-1)

LEAVE NOTE OF ADVOCATES FOR 18/01/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MD. A SAHAD	17-01-2023	To	18-01-2023
7)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
8)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
9)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
10)	MR. N J GOGOI	17-01-2023	To	23-01-2023
11)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
12)	MR. U K NAIR	17-01-2023	To	20-01-2023
13)	MR. DITUL DAS	18-01-2023	To	20-01-2023
14)	MR. B BARMAN	17-01-2023	To	20-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,18th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
56	WP(C)/172/2023 FIXED	M/S BAJRANGBALI ISPAT PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS.	MR. S P ROY MR. N ALAM	SC, PWD
57	WP(C)/270/2023 B/O	PARVEZ SHAHNAWAZ AHMED Versus ASSAM POWER DISTRIBUTION CORPORATION LTD. AND ORS	MR. M SARMA	SC, APDCL
ADMISSION				
58	WP(C)/7986/2022 CAVT. NO.14112022,117800013972022,117800011732022,117800011242/022, FIXED	SALIM UDDIN LASKAR Versus THE STATE OF ASSAM AND 15 ORS	MR S MUKTAR G UDDIN MR H I CHOUDHURY MR. A S TAPADER MS. P ADHIKARI	SC, P AND R.D. GA, ASSAM MS. S B CHOUDHURY (R-8 TO 16) MS. S B CHOUDHURY (R-8 TO 16) MR. S K DAS (R-8 TO 16) MR. S K DAS (R-8 TO 16)
59	WP(C)/8022/2022 FIXED	ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION Versus UNION OF INDIA AND 7 ORS.	MR. R B PHOOKAN R SARMAH MR J BORAH MR. K KAKOTI	MR. C K S BARUAH DY.S.G.I. SC, PNB
ORDERS				
60	WP(C)/8291/2022 FIXED	SUMERI DEVI Versus THE UNION OF INDIA AND 3 ORS	MR. P J SAIKIA, SR. ADV MR. N BORUAH MR G RENGMA	MR. S S ROY (r-1,2) DY.S.G.I.
HEARING				
61	I.A.(Civil)/424/2022 BY SLIP in El.Pet./3/2021 WITH El.Pet./3/2021	PHANI BHUSAN CHOUDHURY Versus SHANKAR PRASAD RAY SHANKAR PRASAD RAY Versus PHANI BHUSAN CHOUDHURY	MR. P N GOSWAMI MR. N BORAH MR. J PATOWARY MR P K BORA	MR. J PATOWARY MR. N BORAH MR. P N GOSWAMI MR P P MEDHI
	WITH I.A.(Civil)/427/2022 in El.Pet./3/2021	PHANI BHUSAN CHOUDHURY Versus SHANKAR PRASAD RAY	MR. P N GOSWAMI	MR. N BORAH MR. J PATOWARY

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/01/2023

-

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MD. A SAHAD	17-01-2023	To	18-01-2023
7)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
8)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
9)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
10)	MR. N J GOGOI	17-01-2023	To	23-01-2023
11)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
12)	MR. U K NAIR	17-01-2023	To	20-01-2023
13)	MR. DITUL DAS	18-01-2023	To	20-01-2023
14)	MR. B BARMAN	17-01-2023	To	20-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,18th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.66-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
56	WP(C)/1985/2018 FIXED	TIPJAN BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR. B J TALUKDAR MR. P TALUKDAR MRS. S SARMA	GA, ASSAM MR. N. K. DEBNATH, SC, P&RD
57	WP(C)/8162/2022 FIXED	SANJIT KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS .	MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM
ORDERS				
58	I.A.(Civil)/128/2023 B/O in WP(C)/5355/2022 WITH	ABHILASHA MAHANTA AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	SC, PWD ROAD GA, ASSAM SC, APSC
59	WP(C)/5337/2022 WITH	SMT. SWEATA KRISHNATREYA AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MRS. S P NAIR MR. M P SARMA MR. A BORO	SC, APSC SC, PWD
60	WP(C)/5400/2022 WITH	NILOTPAL DAS AND 32 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR A V SINGH MR W R MEDHI	GA, ASSAM SC, APSC
61	WP(C)/5495/2022 WITH	SUNITRA GOGOI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	P BURAGOHAIN MR SAURADEEP DEY	SC, APSC SC, PWD
62	WP(C)/5840/2022	RUPAM KALITA AND 12 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR A V SINGH MR W R MEDHI	GA, ASSAM SC, APSC

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/01/2023

-

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MD. A SAHAD	17-01-2023	To	18-01-2023
7)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
8)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
9)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
10)	MR. N J GOGOI	17-01-2023	To	23-01-2023
11)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
12)	MR. U K NAIR	17-01-2023	To	20-01-2023
13)	MR. DITUL DAS	18-01-2023	To	20-01-2023
14)	MR. B BARMAN	17-01-2023	To	20-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,18th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO SPECIAL LIST(SAO AND FAO)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>			
39 CRP(IO)/319/2022 B/O	SURAJ ALI AND 9 ORS. Versus MITHARAM NARAH AND 67 ORS	MR. M DUTTA MR. N UDDIN MS S DEV MR S K CHHETRY	

=====

LEAVE NOTE OF ADVOCATES FOR 18/01/2023

-

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MD. A SAHAD	17-01-2023	To	18-01-2023
7)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
8)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
9)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
10)	MR. N J GOGOI	17-01-2023	To	23-01-2023
11)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
12)	MR. U K NAIR	17-01-2023	To	20-01-2023
13)	MR. DITUL DAS	18-01-2023	To	20-01-2023
14)	MR. B BARMAN	17-01-2023	To	20-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,18th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.66-127), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
71	WP(C)/1834/2014 FIXED	M/S BARAK VALLEY CEMENT LTD. Versus HINDUSTAN PAPER CORPORATION LIMITED and 6 ORS	MR. G N SAHEWALLA MR. P DEKA MR. A CHETIA MD. ASLAM	MR P CHOUDHURY (r-7)
72	WP(C)/5662/2019 FIXED	PRASANTA KUMAR BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA MS. P CHUTIA	GA, ASSAM MR. S BORA SC, GMC SC, G M D A
73	WP(C)/4145/2021 FIXED	SUNMAI PHUKAN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM MR. J K GOSWAMI (r-5) SC, ALLAHABAD BANK SC, REVENUE
74	WP(C)/6971/2022 CAVT. NO.12652/022, FIXED	RUHUL AMIN Versus THE STATE OF ASSAM AND 15 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY MS R DEKA	SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. U DUTTA (r-6) MR. A B T HAQUE B DUTTA (r-6) FOR CAVEATOR
ORDERS				
75	Review.Pet./42/2020 WITH WP(C)/213/2020 (D/O) FIXED	ON THE DEATH OF DIPALI BARUAH KENWAR, HER LEGAL HEIRS MONALISA KENWAR AND 2 ORS. Versus DHARANI BHARALI AND 6 ORS	MR. B CHETRI MR. M K BORAH MR. K K PARASAR MS. P. KASHYAP MS Y BHUTIA	MR G CHOUDHURY SC, APDCL
76	WP(C)/5650/2020 FIXED	HAGRAMA MOHILARY AND 3 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A R BHUYAN (p-2) MR. M A I HUSSAIN (p-2) MD. R ALI (p-2) MR. A KHOUND MR P BHARDWAJ (P-5,6) MS R A MOSTAFI (p-2)	GA, ASSAM MR. B B NARZARY MR D K MISHRA MR. N NARZARY MR. S R RABHA MR. S R RABHA MR. B PRASAD MR. R BAISHYA SC, WPT AND BC SC, BTC SC, ASEC

WITH
I.A.(Civil)/68/2021
in WP(C)/5650/2020

HAGRAMA MOHILARY AND 5 ORS.
Versus
PRAMOD BORO AND 21 ORS.

MR. A KHOUND

GA, ASSAM
SC, WPT AND BC
MR. N BORAH
SC, ASEC
SC, BTC

WITH
I.A.(Civil)/679/2021
in WP(C)/5650/2020

SANJOY SWARGIARY
Versus
HAGRAMA MOHILARY AND 27 ORS.
JOY CHANDRA SINGHA AND 11 ORS
Versus
THE STATE OF ASSAM AND 19 ORS

MR. K N CHOUDHURY
MR. M DAS
MR. M K DAS
MR. JUNM LASKAR
MR. A M BARBHUIYA
MS A BEGUM
S. M. ZINNA

GA, ASSAM
SC, BTC

77 WP(C)/8300/2022
FIXED

SC, CO OP

=====

LEAVE NOTE OF ADVOCATES FOR 18/01/2023

-

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MD. A SAHAD	17-01-2023	To	18-01-2023
7)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
8)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
9)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
10)	MR. N J GOGOI	17-01-2023	To	23-01-2023
11)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
12)	MR. U K NAIR	17-01-2023	To	20-01-2023
13)	MR. DITUL DAS	18-01-2023	To	20-01-2023
14)	MR. B BARMAN	17-01-2023	To	20-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,18th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
---------------------------	---------------------	----------------------------	----------------------------

BAIL HEARING (BA)

58	Bail Appln./122/2023 FIXED.	MD. JOHOR ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR D J DEKA PP, ASSAM
----	--------------------------------	---	------------------------------

=====

LEAVE NOTE OF ADVOCATES FOR 18/01/2023

-

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MD. A SAHAD	17-01-2023	To	18-01-2023
7)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
8)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
9)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
10)	MR. N J GOGOI	17-01-2023	To	23-01-2023
11)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
12)	MR. U K NAIR	17-01-2023	To	20-01-2023
13)	MR. DITUL DAS	18-01-2023	To	20-01-2023
14)	MR. B BARMAN	17-01-2023	To	20-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,18th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.APP.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
55	Crl.Rev.P./90/2020 AT 10:30 AM	SMTI MANJU PAUL Versus SMTI MOUSUMI DAS @ SUMI DAS AND 2 ORS.	MR. S DEKA MR. B. DUTTA MS. J BORO	MR. A K GUPTA MR. R S MISHRA
MOTION (BA)				
56	Bail Appln./145/2023 FIXED	MITHU AGARWAL Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING (BA)				
57	Bail Appln./2878/2022 WITH LCR AND CASE DIARY, FIXED	SAMSUL HOQUE @ MD. SAMSUL HOQUE Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM
58	Bail Appln./3453/2022 WITH LCR, FIXED	MD. SABIR ALI Versus THE STATE OF ASSAM	MR. U K BARMAN MD. A. ALI MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
59	Bail Appln./3562/2022 FIXED	DHIRAJ NAMASUDRA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MS M ZOMUANPUII MS. D BRAHMA	PP, ASSAM
BAIL HEARING				
60	AB/3799/2022 WITH LCR, FIXED	MD. MUJAKKIR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR S CHOUDHURY MS R MEDHI	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/01/2023

-

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MD. A SAHAD	17-01-2023	To	18-01-2023
7)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
8)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
9)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
10)	MR. N J GOGOI	17-01-2023	To	23-01-2023
11)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
12)	MR. U K NAIR	17-01-2023	To	20-01-2023
13)	MR. DITUL DAS	18-01-2023	To	20-01-2023
14)	MR. B BARMAN	17-01-2023	To	20-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,18th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH(MAC.APP.) AND SPECIAL LIST(CRP, CRP(I/O) AND MFA)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
51	Crl.A./62/2010 (AT 10:30 AM)	MD.NURUL ISLAM Versus THE STATE OF ASSAM	MR S CHAKRABORTY (AMICUS CURIAE) MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.B KALITA	MR. P S LAHKAR(ADDL.PP, ASSAM)
52	Crl.Pet./16/2022 (AT 10:30 AM)	NASIR UDDIN AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD. S Z B AKLAS	MR. B SARMA(ADDL.PP, ASSAM)
53	Crl.Pet./82/2022 (AT 10:30 AM)	AISHWARYA JAIN AND 6 ORS Versus THE STATE OF NAGALAND AND ANR	MR. B GOGOI MR DEBOJIT SAIKIA	MR. P N CHOUDHURY (r-2) MR A CHANDRAN (r-2) PP, NAGALAND
ADMISSION				
54	Crl.Pet./234/2019 WITH LCR 2 FILES, B/O	SUNIL KUMAR SIKARIA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH MR. S CHANDA	MS G DEKA MS. K KALITA PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 18/01/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MD. A SAHAD	17-01-2023	To	18-01-2023
7)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
8)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
9)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
10)	MR. N J GOGOI	17-01-2023	To	23-01-2023

11)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
12)	MR. U K NAIR	17-01-2023	To	20-01-2023
13)	MR. DITUL DAS	18-01-2023	To	20-01-2023
14)	MR. B BARMAN	17-01-2023	To	20-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,18th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.REV.P.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
46	Crl.Rev.P./4/2023 B/O	MD. SAYED ALI AND 15 ORS Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR N ISLAM	PP, ASSAM
	WITH I.A.(Crl.)/12/2023 in Crl.Rev.P./4/2023	MD. SAYED ALI AND 15 ORS Versus THE STATE OF ASSAM AND ANR	MR F HAQUE	PP, ASSAM
BAIL HEARING (BA)				
47	Bail Appln./125/2023 FIXED	JITU KALITA Versus THE STATE OF ASSAM	MR B KHAKHLARY MS P GOGOI MR. P P DEY	PP, ASSAM
BAIL HEARING				
48	AB/3600/2022 AB 355/2022(D/O), FIXED	RONAK AGARWAL AND 4 ORS Versus THE STATE OF ASSAM	MR. D KALITA MS K GURUNG MS A KALITA	MR S DUTTA MS. N MODI PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 18/01/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MD. A SAHAD	17-01-2023	To	18-01-2023
7)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
8)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
9)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
10)	MR. N J GOGOI	17-01-2023	To	23-01-2023
11)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023

12)	MR. U K NAIR	17-01-2023	To	20-01-2023
13)	MR. DITUL DAS	18-01-2023	To	20-01-2023
14)	MR. B BARMAN	17-01-2023	To	20-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST (I)

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,18th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO SPECIAL LIST(SAO AND FAO)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
---------------------------	---------------------	----------------------------	----------------------------

MOTION

40	CRP(IO)/24/2023 B/O	DEBARSHI BHATTACHARJEE Versus BHARATI TELE VENTURE LTD AND ANR	MR. A K PURKAYASTHA MR. R C PAUL
----	------------------------	---	-------------------------------------

=====

LEAVE NOTE OF ADVOCATES FOR 18/01/2023

-

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MD. A SAHAD	17-01-2023	To	18-01-2023
7)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
8)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
9)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
10)	MR. N J GOGOI	17-01-2023	To	23-01-2023
11)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
12)	MR. U K NAIR	17-01-2023	To	20-01-2023
13)	MR. DITUL DAS	18-01-2023	To	20-01-2023
14)	MR. B BARMAN	17-01-2023	To	20-01-2023